

you I would like to know from the hon Minister whether the Central Government is going to make such an arrangement as to clear at the earliest various pending projects in West Bengal like the Tista Project, the Swarnrekha project etc and to give further information in that regard?

SHRI UPENDRA NATH VERMA Mr Speaker Sir, I have already stated that this is related to the construction of roads in Madhya Pradesh only Hence I need a separate notice about West Bengal or any other state

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DR LAXMI NARAYAN PANDEYA Mr Speaker, Sir the hon Minister has stated about the approval of 7, the disapproval of 2 and the pending of 2 out of the total of 11 such proposals Now I would like to know from him whether the Central Government through the Amendments to the Central Road Act and the Central Forest Conservation Acts proposes to give some authority and facilitate the construction of road by the State Governments for the public convenience so that Jhabua and Bastar which are the tribal areas of Madhya Pradesh and the other regions which are backward and dacoit infested areas, may see the light of development and the people living in these areas may avail the transportation facilities and their life may be secured?

SHRI UPENDRA NATH VERMA It is true that the construction of roads in the dacoit-prone areas of Madhya Pradesh, Uttar Pradesh and Rajasthan is necessary And the road construction scheme for those areas is being prepared on the basis of the Ramanathan Committee's Report which envisages the construction of roads at a total cost of about 279 crores rupees in those areas during the period 1985 to 1990 under the Seventh Five-Year Plan The said committee has recommended that an amount of rupees 100 crores towards this account should be borne by the Central Government and the rest of it by the respective State Governments

S. T. D. Facility in Telephone Exchanges Near Ajanta Caves

*306 SHRI PUNDLIK HARI DANWE Will the Minister of COMMUNICATIONS be pleased to state

(a) whether there is any proposal to provide S T D facility at the telephone exchange situated near Ajanta Caves and

(b) if so the time by which this facility would be provided?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a, Yes Sir

(b) During 1992-93

[Translation]

SHRI PUNDLIK HARI DANWE Mr Speaker Sir the Ajanta Caves are famous all over the world There is a village called Ajanta Though telephone services are available in this village yet they are not working properly Ajanta and Elora are famous all over the world This place is of foreign tourists attraction If a call is made from Ajanta to Aurangabad it rarely materialises Even in case of emergency one cannot have his call materialised As such it is a very important matter Proposal is already there Will the hon Minister please state as to what action is proposed to be taken by the Government in 1992-93? The Government is studying the steps to be taken in 1992-93 whereas we want S T D facilities at the earliest By what time will the hon Minister provide S T D facilities there?

SHRI JANESHWAR MISHRA Both the exchanges situated near Ajanta Caves and in Ajanta village have an installed capacity of 20 lines each so it will not be practicable to provide S T D facilities in such small exchanges It has, therefore, been decided to change both the exchanges The telephone exchanges to be set up in Ajanta village and near Ajanta caves will have an installed capacity of 88 lines and 60 lines respec-

tively It will take two years So I have said that it will be completed by 1992-93

SHRI PUNDLIK HARI DANWE Telephone services are available in the Gram Panchayat of Ajanta village S T D facilities should also be made available there By what time steps will be taken to provide S T D facilities there?

SHRI JANESHWAR MISHRA Generally, tourists come to Aurangabad Even then if the hon Member so desires, S T D facilities will be provided at Ajanta village after the new lines have been installed

[*English*]

Protection to Traditional Fishermen

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*307 SHRI RAM NAIK
SHRI GOPI NATH GAJAPATI

Will the Minister of AGRICULTURE be pleased to state

(a) whether big companies in private sector have been permitted deep-sea fishing

(b) if so, the reasons therefor,

(c) whether it is a fact that the trawlers belonging to these companies fish in the area allotted to the traditional fishermen instead of fishing in the deep sea area,

(d) if so, whether as a result of this fishing near the coast, the livelihood of traditional fishermen is in danger and their fish production is adversely affected, and

(e) if so, the steps taken or proposed to be taken in this regard?

[*Translation*]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)
(a) and (b) As there is limited scope for

increasing fish production from coastal waters, public sector undertakings and private sector entrepreneurs have been encouraged and permitted for the last several years to take up deep sea fishing which is capital intensive

(c) There is no report of deep sea fishing vessels fishing in the area earmarked for traditional fishermen

(d) and (c) Do not arise

[*Translation*]

SHRI RAM NAIK Mr Speaker, Sir, trawlers should venture for fishing in the deep sea But it is not being done There are similar complaints from Maharashtra, Goa, Kerala, Tamil Nadu and Andhra Pradesh I have received a representation from the National Fishermen Action Forum which I have forwarded to the Government People from various States have been represented in this forum They have said that they have made such a complaint But the hon Minister has stated in his reply that there is no such report Now I would like to point out that fish are not available in the Coastal area As a result thereof, the fishermen suffer badly In part (c) of the reply the hon Minister has stated that

[*English*]

"There is no report of deep sea fishing vessels fishing in the area earmarked for traditional fishermen "

[*Translation*]

Now the question is as to whose responsibility is it to send such a report and why has he not sent that report so far? Will the hon Minister throw some light on this point?

SHRI NITISH KUMAR Mr Speaker, Sir, there is a limit to operate deep sea vessels Permission to operate deep sea fishing vessels was granted by the Government, but there is a limit to it There are